

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4347
ANSWERED ON:19.05.2006
RURAL WATER SUPPLY UNDER SWAJALDHARA
Pradhan Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether proper arrangements are being made to support and expedite the projects under Swajaldhara Yojana in the country particularly Orissa for rural water supply during the summer period; and

(b) if so the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A.NARENDRA)

(a) & (b) Rural drinking water is a State subject. State Governments are empowered to plan, sanction, execute and implement Swajaldhara projects from the allocation made under Swajaldhara. For enabling the State Governments to make district-wise allocations and expedite the projects under Swajaldhara, the inter-state allocation for 2006-07 has been finalized and intimated to the State Governments. The States can now make district-wise allocations and approve projects within their respective allocation and implement them during the summer period. The States are also provided funds for awareness generation, training etc, as support measures for proper implementation of Swajaldhara schemes. Particularly for Orissa, an amount of Rs. 1354.00 lakh has been allocated during 2006-07 under Swajaldhara and Rs. 271.11 lakhs was released in 2006-07 for support activities.